

THE SUGARCANE CESS (VALIDATION) REPEAL ACT, 2001

No. 35 OF 2001

[3rd September, 2001.]

An Act to repeal the Sugarcane Cess (Validation) Act, 1961.

BE it enacted by Parliament in the Fifty-second Year of the Republic of India as follows:—

1. This Act may be called the Sugarcane Cess (Validation) Repeal Act, 2001.
2. The Sugarcane Cess (Validation) Act, 1961 is hereby repealed.

Short title.

Repeal of Act
38 of 1961.